

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/1083/2015

Jabalpur, this Monday, the 20th day of August, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Bhagirath Biran Prasad,
 S/o Late Shri Biran Prasad,
 Aged about 58 years,
 Posted as Trackman at Burhanpur,
 Under Senior Section Engineer (P.Way),
 North Burhanpur,
 District-Khandwa (M.P.)-450331

-Applicant

(By Advocate –**Shri N.K. Salunke**)

V e r s u s

1. Union of India,
 through Divisional Railway Manager,
 Central Railways,
 Bhusawal,
 District-Jalgoan (M.H.)-425201

2. Senior Divisional Personnel Officer,
 Office of DRM,
 Central Railways, Bhusawal,
 District- Jalgoan (M.H.)-425201

3. Senior Section Engineer,
 Permanent Way (North),
 Central Railways,
 Burhanpur,
 District-Khandwa (MP)-450331

- Respondents

(By Advocate –**Shri Arun Soni**)

O R D E R (Oral)**By Navin Tandon, AM:-**

This Original Application has been filed seeking appointment under LARSGESS, which has been rejected by the respondents vide order dated 02.07.2015 (Annexure A-7).

2. Learned counsel for the respondents submitted that in view of the decision by Hon'ble High Court of Punjab and Haryana in case of ***Kala Singh and Ors. vs. Union of India and Ors.***, Railway Board vide E(P&A) 1-2015/RT-43 dated 27.10.2017 has put the LARSGESS Scheme on hold.

3. At this stage, learned counsel for the applicant submits that he may be permitted to withdraw this Original Application with liberty to file it fresh as and when the cause of action arises.

4. Considering the fact that the LARSGESS scheme now has been put on hold, we dispose of this Original Application at this stage granting liberty to applicant to file a fresh Original Application as and when fresh cause of action arises in future.

**(Ramesh Singh Thakur)
Judicial Member**

**(Navin Tandon)
Administrative Member**

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